

(16)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/108/2016
NAME OF THE PETITIONER(S) : C.J. Mathew
NAME OF THE RESPONDENT(S) : M/s August Builders & Contracts (India) Pvt. Ltd. & 3 others
UNDER SECTION : 397/398 & 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. MATHAN PULICKAL For Petr

2. Dr. K. S. Ravichandran, RS
S. Manjula Devi, Adv
For KSR & Co

For respondents

ORDER

Counsel for the Petitioner present. Representative for the Respondent present.
Counsel and the Representative for the Respondent did agree to reargue the matter
before this Bench due to the change of the Roster. Matter is to be posted along with
TCP/107/16. Put up on **19.12.2017 at 10.30 A.M.**

ghk

MEMBER (JUDICIAL)